

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 11.02.2021

**THROUGH VIDEO CONFERENCING**  
**CAUSE LIST**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 181/BB/2020	For admission	Sec 9 of I&B code 2016	Kedari Food Foundation	Varun Tallum	Sri Indira Power Energies Pvt Ltd	S Rajesh

ADVOCATE FOR PETITIONER/s:

SUMAN

ADVOCATE FOR RESPONDENT/s:

RAJESH S.

**ORDER**

Heard Shri Suman, learned Counsel for the Petitioner and Shri Rajesh S., learned Counsel for the Respondent, through Video Conference.

The case is partly heard. Learned Counsel for the Respondent sought short time as his internet connection is not strong.

Post the case under the caption 'for part heard' on 15.02.2021.



Member (T)

Krishna

  
Verified

Court Officer



Member (J)